



High Court of Sikkim

Record of proceedings

Crl.M.C. No.01 of 2020

Bhagirath Adhikari and Others

Petitioners

VERSUS

State of Sikkim

Respondent

Date : 30-06-2020

CORAM : THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Petitioners

Mr. Zangpo Sherpa, Advocate.
In person.

For Respondent

Mr. S. K. Chettri, Additional Public Prosecutor.

ORDER

Learned Counsel for the Petitioners submits that he has been instructed to withdraw the matter.

Learned Additional Public Prosecutor has no objection.

In view of the prayer of Learned Counsel for the Petitioners, withdrawal is allowed.

Crl.M.C. No.01 of 2020 stands disposed of as withdrawn.

Judge

30-06-2020